

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **13.09.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/59(CHE)/2023
NAME OF THE PETITIONER(S) : Archith Babu Sah Sakthi Kandasamy Sah
NAME OF THE RESPONDENTS : RoC, Chennai
UNDER SECTION : Sec 252(3) of CA, 2013

ORDER

Petitioner is represented by Ld. Counsel Mr. T. Jayasankar.

Ld. Counsel Mr. Avinash Krishnan Ravi is present for RoC.

RoC report is awaited.

List this Petition for report/hearing on **18.10.2023**.



[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)



[SANJIV JAIN]
MEMBER (JUDICIAL)